

सेवा में,

प्रोफ० (मा०)

अवर सचिव (स्थापना),
बिहार विधान सभा, पटना।

10/2/25

विषय:- चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में।

महोदय,

10/2/25

सभा सचिवालय के कार्यालय आदेश ज्ञाप संख्या-01 स्था०-36/2021-345, दिनांक-06.02.2025 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रेतर कार्रवाई हेतु ग्रहण करने की कृपा

की जाय।

1550
10/2/25

(2)

विश्वासभाजन,

Rajeev
10/02/25

(राजीव रंजन)

प्रशाखा पदाधिकारी,

बिहार विधान सभा, पटना।

Declaration of Assets and Liabilities

Year 2024-25

I, RAJEEV RANJAN, son/daughter/wife of Ram Nagesh Kumar Sinha
aged 30 years, belonging to Bihar Legislative Assembly Secretariat
service and presently working as Section Officer
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	₹ 25,000/-	Nil	Nil	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Indian Bank ₹ 15,636/- SBI Bank ₹ 6,39,134/-	Nil	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Equity ₹ 3,11,323 Mutual Fund ₹ 1,30,993	Nil	Nil	Nil	Nil
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	Sovereign Gold Bond ₹ 18,639 PPF- ₹ 1,10,000/-	Nil	Nil	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Honda Activa 126 Reg No: BR 21 X 1894	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold-210gms Silver-1kg	Nil	Nil	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Tv, fridge, Cooler etc.	Nil	Nil	Nil	Nil

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Rajeev
10/02/25

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Parental		Nil		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Parental		Nil		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Parental		Nil		
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Parental		Nil		
(v)	Others (such as interest in property)	Parental		Nil		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31/12/2024
(a)	(i) Loans from Banks	Nil	
	(ii) Loans from financial institutions	Nil	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	
	(b) dues to departments dealing with supply of water	Nil	
	(c) dues to departments dealing with supply of electricity	Nil	

Payee
10/02/25

	(d) dues to departments dealing with telephones	_____ Nil _____	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	_____ Nil _____	
	(f) Other dues, if any	_____ Nil _____	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AY : 2024-25 Tax paid ₹ 85,021/- PAN - BU6PR2752B.	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	_____ Nil _____	
	(iii) Sales Tax [Only in case of proprietary business]	_____ Nil _____	
	(iv) Property Tax	_____ Nil _____	

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 

Name of Employee: RAJEEV RANJAN

Designation: SECTION OFFICER

Department: BIHAR LEGISLATIVE ASSEMBLY
SECRETARIAT

Place: Patna

Date: 08/02/2024

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.